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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No. 62/230/HDB/2018 Connected with CA(CAA) No.119/230/HDB/2017
NAME OF THE COMPANY	MNRR Agri Infra Projects Pvt Ltd (Transferor Co.3)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Advocate	vrr@vrrassociates.com 9542239059	V.V. [Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anil Kumar	Counsel for O.L.	9440569156	MA [Signature]

ORDER

Learned counsel Mr.V.Venkata Rami Reddy present for
Petitioner. Learned counsel Mr.M.Anil Kumar present for OL.
learned counsel Mr.T.Sujan Kumar Reddy present for RD.

At request of RD counsel, list the matter on 25.09.2018.


MEMBER JUDICIAL